GOVERNMENT OF INDIA DEVELOPMENT OF NORTH EASTERN REGION LOK SABHA

UNSTARRED QUESTION NO:5116
ANSWERED ON:27.04.2010
DEVELOPMENT PROJECTS FOR NE
Roy Shri Nripendra Nath;Singh Chaudhary Lal

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details of fund earmarked/utilized for projects/schemes for the Development of North Eastern Region (DONER);
- (b) whether the Government has conducted any survey to identify the areas for implementing development projects/schemes in the North Eastern States:
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) the details of projects sanctioned and completed in the year 2009-10; and
- (f) the steps taken to ensure the proper utilization of DONER funds within the year in which it is allocated?

Answer

MINISTER, MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI BIJOY KRISHNA HANDIQUE)

(a): The details of funds earmarked/utilized for infrastructure projects/schemes during 2009-10 by the Ministry are as under:

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Scheme Budget Allocation/ Budget Expenditure
Funds Earmarked during 2009-10
during 2009-10 (Rs. in Crore)
(Rs. in Crore)

Non-Lapsable Central Pool 700.00 668.62
of Resources (NLCPR)
Special BTC Package 50.00 3.15
North Eastern Council (NEC) 624.00 619.86
Social and Infrastructure 85.00 17.42
Development Fund (SIDF)
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- (b),(c)&(d): The projects for funding under the schemes are proposed by the NE State Governments after gap analysis and keeping in view their priorities and demands. In addition, the Powergrid Corporation of India Limited have been entrusted with the responsibility of survey and preparation of Feasibility Report-cum-Detailed Project Report on the Transmission, Sub-Transmission and Distribution of power system in NE region. Further, the North Eastern Council (NEC) provides funds to Central Water Commission and Brahmaputra Board and various States to conduct survey and investigation for preparation of DPRs for Hydel power projects. A working group set up by NEC has identified 56 inter-State and intra-State roads of economic importance for inclusion in the 11th Five Year Plan.
- (e): The details of projects sanctioned during 2009-10 and those completed during 2009-10 are given in the following table. The projects completed during 2009-10 pertain to earlier years also.

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Scheme Projects Sanctioned Projects Completed
No. Cost No. Cost
(Rs. in Crore) (Rs. in Crore)

Non-Lapsable Central Pool 97 834.99 36 249.59
of Resources (NLCPR)
Special BTC Package 0 0.00 4 26.24
North Eastern Council (NEC) 189 705.13 43 80.99
Social and Infrastructure 2 17.42 0 0.00
Development Fund (SIDF)
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(f): The projects sanctioned by the Ministry are implemented by the State Governments. To ensure proper utilization of funds progress of the schemes/projects is reviewed from time to time with the State Governments. The progress of the projects is monitored regularly
through Progress Reports, Utilization Certificates and field visits. Chief Secretaries of the NE States are also responsible for quarterly review of NLCPR projects.